



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[TUESDAY, THE 21ST DAY OF SEPTEMBER, 2021]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE N. KOTISWAR SINGH

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE AJIT BORTHAKUR

HON'BLE MR. JUSTICE HITESH KUMAR SARMA

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

AND

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

SITTING IN THE COURT NO. 1(NEW BLOCK)

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **MR. PARITOSH BANIK, MR. PRANAB SARMA, MR. PRAFULLA ROY, MR. SUNIL KUMAR JAIN, MR. RUPJYOTI BORDOLOI, MR. MOBARAK HUSSAIN AND MR. MAHENDRA NARAYAN NATH**, ADVOCATES AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

- | | | |
|---------------------------------|---|---|
| 1. MR S.N. SARMA | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. P.D. NAIR | : | VICE-CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 3. MR. DILIP MAZUMDAR | : | ADDL. ADVOCATE GENERAL, ASSAM. |
| 4. MR. B.D. GOSWAMI | : | ADDL. ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 5. MR. DIGANTA DAS | : | ADVOCATE GENERAL, MIZORAM |
| 6. MR. RANJIT KR. DEB CHOUDHURY | : | ASST. S.G.I |
| 7. MR. T. KHRO | : | ADDL. SR.G.A., NAGALAND |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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